

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 5 OF 2019 &
IA NO. 1655 & 1656 OF 2018**

Dated: 29th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

BSES Yamuna Power Limited **Appellant(s)**
Vs.
Delhi Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Mr. Hasan Murtaza
Ms. Divya Anand

Counsel for the Respondent(s) : Mr. Shri Venkatesh
Mr. Sandeep Rajpurohit
Mr. Vikas Maini
Mr. Samarth Kashyap for R.1

ORDER

Admit. Issue notice to the Respondents returnable on 27.03.2019. Learned counsel for the respondents may file reply on or before 28.02.2019 with advance copy to the other side. Thereafter, rejoinder may be filed on or before 18.03.2019 with advance copy to the other side.

List the matter on **27.03.2019.**

(S. D. Dubey)
Technical Member
pr/vg

(Justice Manjula Chellur)
Chairperson